

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 732/TT/2020**

**Subject** : Petition for truing up of transmission tariff of 2014-19 tariff period and determination of transmission tariff of 2019-24 period for fifty seven assets under “Common Scheme for 765 kV Pooling Station and Network for NR, Import by NR from ER and Common Scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER” in Northern, Eastern & Western Region.

**Date of Hearing** : 2.11.2021

**Coram** : Shri P.K. Pujari, Chairperson  
Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri P.K. Singh, Member

**Petitioner** : Power Grid Corporation of India Ltd.

**Respondents** : Bihar State Power Holding Company Ltd. & 30 Others

**Parties present** : Shri Manoj Dubey, Advocate, MPPMCL  
Shri Abhinav Mishra, Advocate, BSPHCL  
Ms. Nivedita Chauhan, Advocate, BSPHCL  
Ms. Komal Singh, Advocate, BSPHCL  
Shri Rishabh Kapoor, Advocate, BSPHCL  
Shri S.S. Raju, PGCIL  
Shri D.K. Biswal, PGCIL  
Shri Ved Prakash Rastogi, PGCIL  
Shri Amit Yadav, PGCIL  
Shri Anindya Khare, MPPMCL

**Record of Proceedings**

Case was called out for virtual hearing.

2. The matter was earlier heard on 10.9.2021 and order was reserved. However, BSPHCL sought extension of time to file reply and the same was allowed by the Commission with permission to the Petitioner to file rejoinder to the reply of BSPHCL.



The Petitioner vide affidavit dated 1.11.2021 has filed rejoinder to the reply filed by BSPHCL. Accordingly, the matter is fixed again for hearing today.

3. The representative of the Petitioner reiterated the submissions made by him on 10.9.2021. Therefore, the submissions of the Petitioner are not being recorded here once again.

4. Learned counsel for BSPHCL and representative of MPPMCL submitted that their reply is already on record and the same may be considered while considering claims of the Petitioner.

5. After hearing the parties, the Commission reserved the order in the matter.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Deputy Chief (Law)

